

ORISSA HIGH COURT

FILING REPORT AS ON :12/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0000449/2023	SATRUGHNA SAHU VS STATE OF ODISHA	RASHMI RANJAN SATPATHY VS	LALBAG /237 /2022 () //
2	BLAPL/0000450/2023	RAMESH NAMO@NAMA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /115 /2019 () //
3	BLAPL/0000451/2023	SINDIRI RAMU VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 () //
4	BLAPL/0000452/2023	SAGAR KULDIP VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DAMANJODI /127 /2022 () //
5	BLAPL/0000453/2023	SUMAN KANHAR @ LITU VS STATE OF ODISHA	AMITAV TRIPATHY VS	PHIRINGIA /124 /2022 () //
6	BLAPL/0000454/2023	NIDHI KHILLA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /155 /2022 () //
7	BLAPL/0000455/2023	GANGADHAR BANKIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /155 /2022 () //
8	BLAPL/0000456/2023	BIJAYA KUMAR MANDAL VS STATE OF ODISHA	AVIRAM PATRA VS	BALIPATNA /310 /2022 () //
9	BLAPL/0000457/2023	ANBAR HUSEN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /307 /2022 () //
10	BLAPL/0000458/2023	NILADRI PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
11	BLAPL/0000459/2023	MANGULU @ ABDUL HAMID KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /130 /2022 () //

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12	BLAPL/0000460/2023	SAIKH SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDANPUR /269 /2020 () //
13	BLAPL/0000461/2023	URA KABASI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /122 /2020 () //
14	BLAPL/0000462/2023	SUJOY MONDAL @ SUJAY MONDAL @ SUJAY KUMAR ANAND DAS VS STATE OF ODISHA	ANAND DAS VS	BETNOTI /252 /2022 () //
15	BLAPL/0000463/2023	GAYA SANTARA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	CUTTACK VIGILANCE /11 /2022 () //
16	BLAPL/0000464/2023	CHANDAN KUMAR RAY VS STATE OF ODISHA	ASHOK DAS VS	R.UDAYAGIRI /29 /2021 () //
17	BLAPL/0000465/2023	SAI BACHHA @ SAI KUMAR BACHHA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SESHKHAL /114 /2022 () //
18	BLAPL/0000466/2023	ALOK @ ALEKJANDAR DIGAL VS STATE OF ODISHA	JULU KHANSAMA VS	PHIRINGIA /51 /2022 () //
19	BLAPL/0000467/2023	MD. ISTEKHAR ANSARI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	/ /0 () //
20	BLAPL/0000468/2023	VIKASH KUMAR VS STATE OF ODISHA	SIDHARTHA DAS VS	PURIGHAT /221 /2022 () //
21	BLAPL/0000469/2023	UGRESAN PALEI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /174 /2022 () //
22	BLAPL/0000470/2023	RABINDRA KUMAR NAYAK @ RABI VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	ASTARANGA /186 /2022 () //
23	BLAPL/0000471/2023	MADHU SAY	DURGA PRASAD PRADHAN	GONDIA /298 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000472/2023	RATAN LAL AGARWAL	DEVASHIS PANDA	SAMBALPUR TOWN /480 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000473/2023	RATAN LAL AGARWAL	DEVASHIS PANDA	SAMBALPUR TOWN /460 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000474/2023	SURENDRA MOHANTY	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /460 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000475/2023	SURESWAR MISHRA	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /460 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000476/2023	RAVI TIWARI	SMRUTI RANJAN MOHAPATRA	MUNIGUDA /66 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000477/2023	ARJUNA BEHERA	CHANDANA MISHRA	GOCHHAPADA /81 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000478/2023	DAKTAR SETH	SIDDHARTH PRASAD MISHRA	SONEPUR /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000479/2023	SANJAY DALEI @ SANJAYA KUMAR DALEI	DINESH KUMAR MOHANTY	JAKHAPURA /26 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000480/2023	MANNU KUMAR	ANIRUDHA DAS	KESINGA /408 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000481/2023	BRAHMA ORAM	RAKESH KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000482/2023	HEMANTA KUMAR GARADA	BISWAJIT NAYAK	NABARANGAPUR TOWN /386 /2022
		VS	VS	()

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35	BLAPL/0000483/2023	STATE OF ODISHA SATYANARAYAN PANDA VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /481 /2022 ()
36	BLAPL/0000484/2023	STATE OF ODISHA SUJIT KUMAR KUMURA VS	BYOMOKESH SAHOO VS	// DEOGARH /124 /2016 ()
37	CMAPL/0000023/2023	STATE OF ODISHA SOUDAMINI SUPAKAR VS	SISIR KUMAR PUROHIT VS	// // ()
38	CMAPL/0000024/2023	BEDAVYASA BHOI SUBHASHREE PANDA VS	MANMAYA KUMAR DASH VS	// // ()
39	CMP/0000037/2023	BISWAJIT HOTA PRAFULLA KUMAR SAHOO VS	PRATIK DASH VS	// // CIVIL JUDGE (SD),RAIRANGAPUR(Mayurbhanj)
40	CMP/0000038/2023	SURAJ KUMAR YADAV RUKMANI SETHI VS	SRINIVAS MOHANTY VS	// // ()
41	CMP/0000039/2023	BALABHADRA PATI MANJU MODI VS	SOUMYA DEV RAY VS	// // ()
42	CMP/0000040/2023	JEYPORE MUNICIPALITY, KORAPUT AKSHYA KUMAR GHOSAL VS	AMIT PRASAD BOSE VS	// // ()
43	CONTC/0000201/2023	BIMAL BIHARI GHOSAL JAMUNA PRADHAN VS	AMIT PRASAD BOSE VS	// // ()
44	CONTC/0000202/2023	SURESH MOHAPATRA,IAS NILAMANI SATPATHI VS	ADV. VS	// // ()
45	CONTC/0000203/2023	SUNIL BANSHAL,IPS SWAYAM PRAKASH NAYAK VS	ADV. VS	// // ()
		SUNIL BANSHAL,IPS		//

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46	CONTC/0000204/2023	SANJEEB KUMAR BEHERA VS SUNIL BANSHAL,IPS	ADV. VS	// 0 //
47	CONTC/0000205/2023	ANIRUDHA SAHU VS SUNIL BANSHAL,IPS	ADV. VS	// 0 //
48	CONTC/0000206/2023	MANORANJAN NAYAK VS SUNIL BANSHAL,IPS	ADV. VS	// 0 //
49	CONTC/0000207/2023	PRADIP KUMAR SAHOO VS SUNIL BANSHAL,IPS	ADV. VS	// 0 //
50	CONTC/0000208/2023	NILAMADHAB BEHERA VS SUNIL BANSHAL,IPS	ADV. VS	// 0 //
51	CONTC/0000209/2023	JIBAN KRUSHNA JENA VS SUNIL BANSHAL,IPS	ADV. VS	// 0 //
52	CONTC/0000210/2023	AJIT KUMAR JENA VS SUNIL BANSHAL,IPS	ADV. VS	// 0 //
53	CONTC/0000211/2023	KAMAL PRASAD MALLICK VS SUNIL BANSHAL,IPS	ADV. VS	// 0 //
54	CONTC/0000212/2023	SANTOSH KUMAR SAMANTRAY VS SUSHIL KUMAR LOHANI,IAS	ADV. VS	// 0 //
55	CONTC/0000213/2023	SURESH CHANDRA BEHERA VS KRUSHNA CHANDRA MOHANTY,CHIEF ENGNR. AND DIRECTOR,GROUND WATER DEVELOPMENT,ODISHA	ADV. VS	// 0 //
56	CONTC/0000214/2023	JEEVAN KUMAR SAHOO VS BHABANI SANKAR CHAINI, I.A.S.	ADV. VS	// 0 //
57	CONTC/0000215/2023	TANAYA KUMAR DAS	ADV.	//

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		VS	VS	()
		STATE OF ODISHA		//
58	CONTC/0000216/2023	KHADALA GOUDA	ADV	//
		VS	VS	()
		BISHNUPADA SETHI, SECY., TO GOVT. S AND ME DEPT.		//
59	CONTC/0000217/2023	MADHUSUDAN BEHERA	ADV.	//
		VS	VS	()
		ASHIS SINGH, IAS		//
60	CRLA/0000047/2023	MUNA @ SIBARAM SAHU	SUPRIYO RANJAN MAHAPATRA	BUGUDA /275 /2017
		VS	VS	()
		STATE OF ODISHA		//
61	CRLA/0000048/2023	TUKU PADHI	MANAS KUMAR CHAND	JAGANNATHA PRASAD /11 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	CRLA/0000049/2023	RAJENDRA MOHANTA @ RAJU	SURYAKANTA DWIBEDI	JENAPUR /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMA/0000014/2023	SURYAKANTA DEHURY	ADV.	KANKADAHAD /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMA/0000015/2023	PRADHUM KUMAR MANDAL	ADV.	S.P.(CID-CRL),CUTTACK /2 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMA/0000016/2023	ANIL SAHU	SOUBHAGYA SWAIN	RAIRAKHOL /121 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMA/0000017/2023	HEMANTA KUMAR SAHOO	GOPINATH MISHRA	GADISAGADA /196 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	CRLMC/0000211/2023	SUBRAT DAS	PRATIK DASH	MAHILA P.S.(BBSR) /84 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMC/0000212/2023	BIPIN SAMAL	AJIT KUMAR RAUT	KHANDAPARA /84 /2022
		VS	VS	()

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69	CRLMC/0000213/2023	STATE OF ODISHA BASANTI DEBI VS	HEMANT KUMAR MUND VS	// BHUBANESWAR VIGILANCE /19 /2012 ()
70	CRLMC/0000214/2023	STATE OF ODISHA(VIG.) PRABIN KUMBHAR VS	AMULYA RATNA PANDA VS	// PHIRINGIA /85 /2020 ()
71	CRLMC/0000215/2023	STATE OF ODISHA MUKTAR ALI VS	AMULYA RATNA PANDA VS	// JALESWAR /105 /2020 ()
72	CRLMC/0000216/2023	STATE OF ODISHA NARESH KUMAR JENA VS	KRUSHNA CHANDRA DASH VS	// JAJPUR TOWN /210 /2022 ()
73	CRLMC/0000217/2023	STATE OF ODISHA GHENU DURIA VS	PRASANTA KUMAR NANDA VS	// SUNABEDA /160 /2021 ()
74	CRLMC/0000218/2023	STATE OF ODISHA JALADHAR TAKRI VS	PRASANTA KUMAR NANDA VS	// / /0 ()
75	CRLMC/0000219/2023	BHAGYABATI TAKRI PRAFULLA KUMAR ROUT VS	SAMIR KUMAR MISHRA VS	// / /0 ()
76	CRLMC/0000220/2023	RAMACHANDRA SETHY AMRITA KUMARI@KINDO VS	ASUTOSH MOHANTY VS	// EOW,BHUBANESWAR /17 /2021 ()
77	CRLMP/0000058/2023	STATE OF ODISHA CHITTARANJAN MISHRA VS	DEEPALI MAHAPATRA VS	// / /0 JUDGE,FAMILY COURT,JAGATSINGPUR(Jagatsinghapur)
78	CRLMP/0000059/2023	KABITA TRIPATHY RILLI DAS VS	K.K.SWAIN VS	// / /0 ()
79	CRLMP/0000060/2023	STATE OF ODISHA SASMITA MALLICK VS	PARTHA SARATHI NAYAK VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMP/000061/2023	SAMIT ROUT VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	//0 0 //
81	CRLMP/000062/2023	SWARNALATA JENA VS STATE OF ODISHA	SATYABRATA SUTAR VS	//0 0 //
82	CRLMP/000063/2023	RAGHUNATH KUNDA VS THE PRINCIPAL SECRETARY, HOME DEPARTMENT, BBSR	DEBASISH PATNAIK VS	//0 0 //
83	CRLMP/000064/2023	RAM CHANDRA BEHERA VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	//0 0 //
84	CRLREV/000019/2023	PRIME MOVER MOBILITY TECHNOLOGIES PVT. LTD. VS STATE OF ODISHA	SHANKAR RICHANDAN VS	//0 0 //
85	FAO/000018/2023	GANDAGOL KAIBARTA VS UNION OF INDIA	SAMBIT DAS VS	// 0 //
86	FAO/000019/2023	MD.SANGIR VS UNION OF INDIA	SAMBIT DAS VS	// 0 //
87	FAO/000020/2023	KABITA KUMARI DASH VS UNION OF INDIA	SAMBIT DAS VS	// 0 //
88	FAO/000021/2023	PADMA NAIK VS UNION OF INDIA	SAMBIT DAS VS	// 0 //
89	FAO/000022/2023	BISHWARANI DEBBARMA VS UNION OF INDIA	SAMBIT DAS VS	// 0 //
90	FAO/000023/2023	SUSHILA KHARIYA VS UNION OF INDIA	SAMBIT DAS VS	// 0 //
91	FAO/000024/2023	MAMATA BISHWAS	SAMBIT DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		UNION OF INDIA		//
92	JCRLA/0000001/2023	RABINDRA BENTKAR	ADV.	BERHAMPUR /36 /2020
		VS	VS	SPL.JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/0000139/2020
93	JCRLA/0000002/2023	PANKAJ SETHI	ADV.	BOUDH /280 /2018
		VS	VS	DISTRICT & SESSIONS JUDGE,BOUDH(Baudh)
		STATE OF ODISHA		ST/0000009/2019
94	JCRLA/0000003/2023	BABU BEHERA	ADV.	JAGANNATHA PRASAD /43 /2018
		VS	VS	ADHOC ADDL.DIST. AND SESSIONS JUDGE (FTSC), BERHAMPUR(Ganjam)
		STATE OF ODISHA		TR/0000095/2021
95	JCRLA/0000004/2023	RABI NAIK	ADV.	JAGANNATHA PRASAD /43 /2018
		VS	VS	ADHOC ADDL.DIST. AND SESSIONS JUDGE (FTSC), BERHAMPUR(Ganjam)
		STATE OF ODISHA		TR/0000095/2021
96	JCRLA/0000005/2023	GOVINDA CHANDRA DASH	ADV.	JEYPORE TOWN /166 /2020
		VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(Koraput)
		STATE OF ODISHA		CT/0000025/2021
97	JCRLA/0000006/2023	PRAKASH CHANDRA MUDULI	ADV.	DELANGA /12 /2014
		VS	VS	DISTRICT & SESSIONS JUDGE,PURI(Puri)
		STATE OF ODISHA		ST/0000262/2014
98	LAA/0000001/2023	JUGAL KISHORE PRADHAN	SUSHANTA KUMAR JOSHI	//
		VS	VS	()
		LAND ACQUISITION ZONAL OFFICER, KHURDHA ROAD,		//
99	LAA/0000002/2023	NANDA KISHORE RANA	SUSHANTA KUMAR JOSHI	//
		VS	VS	()
		LAND ACQUISITION ZONE OFFICER, KHURDA ROAD		//
100	LAA/0000003/2023	TRINATH PRASAD SAHU	SUSHANTA KUMAR JOSHI	//
		VS	VS	()
		LAND ACAUSITION ZONE OFFICER, KHURDA ROAD		//
101	LAA/0000004/2023	DHANESWAR SAHOO	SUSHANTA KUMAR JOSHI	//
		VS	VS	()
		LAND ACQUISITION ZONE OFFICER, KHURDHA ROAD		//
102	MACA/0000026/2023	MANAGER, LEGAL (T.P. CLAIM), CHOLAMANDALAM,MANGLICHAND.	MANGLICHAND.	//
		VS	VS	()

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103	RPFAM/000010/2023	PRIYADARSHI DAS SUNIL BEHERA VS MILI SASMAL	AMIT KUMAR NATH VS	// // 0 //
104	RPFAM/000011/2023	PRADEEP KUMAR MOHANTY @ BULU VS BABITA PATTNAIK	DEBASNAN DAS VS	// 0 //
105	WA/000037/2023	SUJATA MOHANTY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
106	WA/000038/2023	STATE OF ODISHA VS JADUMANI PARIDA	SASWAT DAS, A.G.A. VS	// 0 //
107	WA/000039/2023	STATE OF ODISHA VS DUSHASAN PRADHAN	SASWAT DAS, A.G.A. VS	// 0 //
108	WA/000040/2023	STATE OF ODISHA VS MADAN MOHAN CHAKRA	SASWAT DAS, A.G.A. VS	// 0 //
109	WA/000041/2023	STATE OF ODISHA VS MANGULI PRADHAN	SASWAT DAS, A.G.A. VS	// 0 //
110	WA/000042/2023	STATE OF ODISHA VS BENUDHAR PATI	SASWAT DAS, A.G.A. VS	// 0 //
111	WA/000043/2023	STATE OF ODISHA VS SURATHA KUMAR MOHANTY	SASWAT DAS, A.G.A. VS	// 0 //
112	WP(C)/0001070/2023	SURENDRA KUMAR SHARMA VS THE CHAIRMAN CUM MD, MCL, SAMBALPUR	KUKUMINA MOHANTY VS	// 0 //
113	WP(C)/0001071/2023	BIKRAMJIT SAHOO VS UNION BANK OF INDIA, MUMBAI	DEEPAK KUMAR PANI VS	// 0 //

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114	WP(C)/0001072/2023	RAMA CHANDRA KAR VS STATE OF ORISSA	MANAS PATI VS	// 0 //
115	WP(C)/0001073/2023	DAMBARUDHAR MEHER VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
116	WP(C)/0001074/2023	SUDHANGSU SEKHAR PALEI VS STATE OF ORISSA	MANAS PATI VS	// 0 //
117	WP(C)/0001075/2023	NARAYAN PATRO VS STATE OF ODISHA	IQBAL SHABIA VS	// 0 //
118	WP(C)/0001076/2023	BABAJI CHARAN PANIGRAHI VS STATE OF ORISSA	MANAS PATI VS	// 0 //
119	WP(C)/0001077/2023	PREMANANDA PANIGRAHI VS STATE OF ODISHA	IQBAL SHABIA VS	// 0 //
120	WP(C)/0001078/2023	SUDHIR RANJAN SWAIN VS STATE OF ORISSA	MANAS PATI VS	// 0 //
121	WP(C)/0001079/2023	SRIDHAR BEHERA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
122	WP(C)/0001080/2023	M. MOHAN REDDY VS D. PADMINI	DHANANJAYA MUND VS	// 0 //
123	WP(C)/0001081/2023	SADHU SARAN GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
124	WP(C)/0001082/2023	BIJAYA BHARATI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
125	WP(C)/0001083/2023	BIJAYA BRARATI	SITANSU MOHAN SINGH	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0001084/2023	GURA SUNA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0001085/2023	CHANDAN MOHANTY	TUNA SAHU	//
		VS	VS	0
		REGIONAL LABOUR COMMISSION CENTRAL, BBSR		//
128	WP(C)/0001086/2023	NIRANJAN DALEI	PRAFULLA KUMAR RATH	//
		VS	VS	0
		SURYAKANT DHALL		//
129	WP(C)/0001087/2023	NILAMADHAB PANIGRAHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0001088/2023	RABINDRA KUMAR MALLICK	RAJIB RATH	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0001089/2023	BASUDEV BARIK	KARUNAKAR RATH	//
		VS	VS	0
		VICE CHANCELLOR, UTKAL UNIVERSITY OF CULTURE, BIHAR		//
132	WP(C)/0001090/2023	BHIMASEN BARIK	GIRIJA SANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0001091/2023	BANKA BIHARI JENA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0001092/2023	RAGHUNATH BEHERA	DAYANIDHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0001093/2023	ALEKH GARDIA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0001094/2023	BAIKULI MOHANTY	SAROJ RANJAN SUBUDHI	//
		VS	VS	0

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137	WP(C)/0001095/2023	STATE OF ODISHA SOURAV SEKHAR BEHERA VS	VS	// // ()
138	WP(C)/0001096/2023	THE HIGH COURT OF ORISSA PRAKASH BEHERA VS	GOPAL CHARAN MOHANTY VS	// // ()
139	WP(C)/0001097/2023	DIVISIONAL FOREST OFFICER, KEONJHAR NIRANJAN PANDA VS	DAMODAR PATRA VS	// // ()
140	WP(C)/0001098/2023	PRINCIPAL SECY. CUM COMMNR., REVENUE AND DM, GOVT. OF ODISHA SREE METALIKS LTD. VS	KSHIROD KUMAR SAHOO VS	// // ()
141	WP(C)/0001099/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL BINA BEHERA VS	PRABHU PADARABINDA PARIDA VS	// // ()
142	WP(C)/0001100/2023	STATE OF ODISHA NIRMALA BEHERA VS	ADWITIYA SATPATHY VS	// // ()
143	WP(C)/0001101/2023	STATE OF ODISHA SANTOSH PRADHAN VS	RAJIB RATH VS	// // ()
144	WP(C)/0001102/2023	STATE OF ODISHA SASADHAR NAYAK VS	BIKRAM KESHARI BAL VS	// // ()
145	WP(C)/0001103/2023	THE COMMNR. CUM SECY. HIGHER EDN.BBSR SUNITA PANDA VS	PITAMBAR PANDA VS	// // ()
146	WP(C)/0001104/2023	COMMNR.-CUM-SECY. TO GOVT.,DEPT. OF S AND ME SUDHANSU SEKHAR PUJARI VS	MANORANJAN PADHI VS	// // ()
147	WP(C)/0001105/2023	STATE OF ODISHA SOMANATH SAMANTARAY VS	PRAKASH CHANDRA DASH VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :12/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0001106/2023	BASANTA KUMARI NAYAK VS	RUDRA PRASAD KAR VS	// 0
149	WP(C)/0001107/2023	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI SUKANTA KUMAR PANDA VS	CUSTOMS, NEW DELHI KAPILA CHARAN NAYAK VS	// // 0
150	WP(C)/0001108/2023	STATE OF ODISHA ARUPAMA MISHRA VS	SANGRAM MISHRA VS	// // 0
151	WP(C)/0001109/2023	THE COLLECTOR, JAJPUR SREE METALIKS LTD. VS	KSHIROD KUMAR SAHOO VS	// // 0
152	WP(C)/0001110/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL SHEKHAR KUMAR BEHERA VS	SUKANTA KUMAR MISHRA VS	// // 0
153	WP(C)/0001111/2023	STATE OF ODISHA GURUKUL GOURAB SAHOO VS	LAXMI KANTA MOHANTY VS	// // 0
154	WP(C)/0001112/2023	STATE OF ODISHA SUDHAKAR BEHERA VS	KODONDA BHUYAN VS	// // 0
155	WP(C)/0001113/2023	ODISHA MINING CORP. LTD., BBSR LOKESH MOHAPATRA VS	DHANANJAYA NAYAK VS	// // 0
156	WP(C)/0001114/2023	GOVT. OF ODISHA THAKURDAS MOHANTA VS	PABITRA KUMAR DUTTA VS	// // 0
157	WP(C)/0001115/2023	UNION OF INDIA TRINATH PANIGRAHI VS	SANTOSH KUMAR MAHANTY VS	// // 0
158	WP(C)/0001116/2023	STATE OF ODISHA MADAN MAHAPATRA VS	AUROBINDA SAHOO VS	// // 0
159	WP(C)/0001117/2023	STATE OF ODISHA KUMARI SAHU	SANTOSH KUMAR MAHANTY	// //

ORISSA HIGH COURT

FILING REPORT AS ON :12/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0001118/2023	ANANTA KISHORE CHANDRA BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0001119/2023	RAJESH KUMAR BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0001120/2023	DOLANIDHI BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0001121/2023	TILOTAMA BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0001122/2023	JITENDRA SAHU	SUJATA JENA	//
		VS	VS	0
		THE COMMNR. CUM SECY. OF GOVT. OF ODISHA, BBSR		//
165	WP(C)/0001123/2023	DAMAYANTI MISHRA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0001124/2023	GIRIDHAR SAHU	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		COLLECTOR, RAYAGADA		//
167	WP(C)/0001125/2023	SIPRA PATTANAİK	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0001126/2023	RAJANEE BALA HARICHANDAN	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0001127/2023	BASANT KUMAR KAR	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0001128/2023	NARESH CHANDRA MISHRA	RABI NARAYAN BEHERA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :12/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0001129/2023	STATE OF ODISHA LIPSA MOHANTY VS	NIRANJAN LENKA VS	// // ()
172	WP(C)/0001130/2023	STATE OF ODISHA BHAGIRATHI BAGH VS	SARAT CHANDRA MEKAP VS	// // ()
173	WP(C)/0001131/2023	STATE OF ODISHA DEBAJANI ROURAY VS	RAJJEET ROY VS	// // ()
174	WP(C)/0001132/2023	STATE OF ODISHA PINKY PRADHAN VS	BIBEKANANDA BHUYAN VS	// // ()
175	WP(C)/0001133/2023	STATE OF ODISHA RATIKANTA BHOI VS	BISWAJIT NAYAK VS	// // ()
176	WP(C)/0001134/2023	STATE OF ODISHA PRAMOD KUMAR SETHI VS	SUBHASHIS MISHRA VS	// // ()
177	WP(C)/0001135/2023	STATE OF ODISHA ASHOK DAS VS	SUBHASHIS MISHRA VS	// // ()
178	WP(C)/0001136/2023	STATE OF ODISHA MITHILA SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
179	WP(C)/0001137/2023	STATE OF ODISHA MULE MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
180	WP(C)/0001138/2023	STATE OF ODISHA SEBATI MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
181	WP(C)/0001139/2023	STATE OF ODISHA LABARAM BAG VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :12/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0001140/2023	KESHAB CHANDRA GHOSH VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //
183	WP(C)/0001141/2023	TIRTHARAM BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
184	WP(C)/0001142/2023	BANITA SWAIN VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
185	WP(C)/0001143/2023	TANKADHAR BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
186	WP(C)/0001144/2023	ARTATRANA BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
187	WP(C)/0001145/2023	PREMANANDA BAG VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
188	WP(C)/0001146/2023	SAROJ MAJHI @ SAROJ KUMAR MAJHI VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
189	WP(C)/0001147/2023	DAMAYANTI BEHERA VS STATE OF ODISHA	JIBANANANDA MOHANTY VS	// 0 //
190	WP(C)/0001148/2023	REDDI SUNDAR MANIKYAM VS THE ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR	SANTOSH KUMAR NANDA VS	// 0 //
191	ABLAPL/0000471/2023	INDRAMANI NAYAK @ RANDRA VS STATE OF ODISHA	S.S.RAY (2) VS	HEMGIR /335 /2022 0 //
192	ABLAPL/0000472/2023	GAURI KATIA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	CAPITAL P.S. /528 /2022 0 //
193	ABLAPL/0000473/2023	RASMI RANJAN SAHOO	AVIRAM PATRA	CUTTACK SADAR /18 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :12/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	ABLAPL/0000474/2023	STATE OF ODISHA SANTOSH PAHADSSINGH	RAMDAS ACHARY	// CHANDAKA P.S. /5 /2023
		VS	VS	()
195	ABLAPL/0000475/2023	STATE OF ODISHA JITUNA BARAL	SURYA NARAYAN MISHRA	// JANKIA P.S. /454 /2022
		VS	VS	()
196	ABLAPL/0000476/2023	STATE OF ODISHA PUPUNU @ BIKRAM PATRA	SAPAN KUMAR LENKA	// BALIANTA P.S. /463 /2022
		VS	VS	()
197	ABLAPL/0000477/2023	STATE OF ODISHA PUPUN@BIKRAM PATRA	SAPAN KUMAR LENKA	// BALIANTA P.S. /475 /2022
		VS	VS	()
198	ABLAPL/0000478/2023	STATE OF ODISHA PUPUNU @ BIKRAM PATRA	SAPAN KUMAR LENKA	// BALIANTA P.S. /454 /2022
		VS	VS	()
199	ABLAPL/0000479/2023	STATE OF ODISHA SOMANATH RANA	RANJAN KUMAR NAYAK	// PURI TOWN /381 /2022
		VS	VS	()
200	ABLAPL/0000480/2023	STATE OF ODISHA RAMAKANTA MALIK @ MAKARA	AMULYA RATNA PANDA	// / /0
		VS	VS	()
201	ABLAPL/0000481/2023	UNION OF INDIA(RAILWAY DEPT.) BABAJI CHARANA SAHOO	AVIRAM PATRA	// CUTTACK SADAR /18 /2023
		VS	VS	()
202	ABLAPL/0000482/2023	STATE OF ODISHA DEBA PRASANNA SWAIN	AMULYA RATNA PANDA	// BINJHARPUR /724 /2022
		VS	VS	()
203	ABLAPL/0000483/2023	STATE OF ODISHA GANDHARB PRADHAN	PRANAB RANJAN CHHATOI	// BANKI /15 /2023
		VS	VS	()
204	ABLAPL/0000484/2023	STATE OF ODISHA GURU CHARAN TANDI	BIJAYA KUMAR RAGADA	// KHETRARAJPUR /354 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :12/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0000485/2023	STATE OF ODISHA GIRISH NAYAK VS	BIDYALOK MOHAPATRA VS	// BALIAPAL /178 /2022 ()
206	ABLAPL/0000486/2023	STATE OF ODISHA KRUPASINDHU NAYAK VS	MRITUNJAY BANERJEE VS	// / /0 ()
207	ABLAPL/0000487/2023	STATE OF ODISHA GATIKRISHNA SAHOO VS	HIMANSHU BHUSAN DASH VS	// TUMUSINGA /3 /2023 ()
208	ABLAPL/0000488/2023	STATE OF ODISHA JAGABANDHU BEHERA VS	P.C.MISHRA VS	// GOBINDAPUR /4 /2023 ()
209	ABLAPL/0000489/2023	STATE OF ODISHA GUNDURI JENA VS	SHYAM SUNDAR TRIPATHY VS	// BALIPATNA /74 /2022 ()
210	ABLAPL/0000490/2023	STATE OF ODISHA MEHEBOOB KHAN VS	S.K.MOHANTY VS	// CHANDABALI /8 /2023 ()
211	ABLAPL/0000491/2023	STATE OF ODISHA PINKU MALIK@PRASHANT VS	BIDYADHAR MANSINGA VS	// PARADEEP LOCK /329 /2022 ()
212	ABLAPL/0000492/2023	STATE OF ODISHA BIJAYA MALIK VS	BIDYADHAR MANSINGA VS	// PARADEEP LOCK /328 /2022 ()
213	ABLAPL/0000493/2023	STATE OF ODISHA MURNTUJAYI @ MRUTYUNJAYA PANDA VS	BINI MISHRA VS	// TALASARI MARINE /54 /2022 ()
214	ABLAPL/0000494/2023	STATE OF ODISHA K. KIRAN KUMAR @ K. KIRAN @ KIRAN VS	ADHIRAJ MOHANTY VS	// AINTHAPALI /10 /2023 ()
215	ABLAPL/0000495/2023	STATE OF ODISHA GOLAK BIHARI KHATUA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// RASGOBINDPUR /298 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0000496/2023	PRASANNA KUMAR KATIA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	CAPITAL P.S. /528 /2022 () //
217	ABLAPL/0000497/2023	SWADHIN BARIK VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	PARADEEP /425 /2022 () //
218	ABLAPL/0000498/2023	SASMITA SAHU VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	SORO /562 /2022 () //
219	ABLAPL/0000499/2023	GAYADHAR PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /71 /2012 () //

ORISSA HIGH COURT

MISC CASES FILED on :12/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 ELPET/4/2019	BISWARANJAN MALLICK-MP	M/S.GOPAL AGARWAL
2	2/2023 ARBA/26/2015	UNION OF INDIA-MP	MR.A.K.BOSEASST.SOLICITOR GENERAL OF INDIA,O
3	3/2023 OJC/292/2002	TRINATH BASANTIA-MP	
4	3/2023 ARBA/11/2014	UNION OF INDIA-MP	
5	4/2023 CRLMA/7/2023	KAHEKASHA NOOR-MP	RAJKISHORE SWAIN
6	4/2023 OJC/292/2002	TRINATH BASANTIA-MP	
7	5/2023 SA/99/1988	ARAKHITA SUPAKAR-MP	
8	6/2023 SA/99/1988	ARAKHITA SUPAKAR-MP	
9	7/2023 SA/99/1988	ARAKHITA SUPAKAR-MP	
10	10/2023 LAA/1/2023	JUGAL KISHORE PRADHAN-MP	SUSHANTA KUMAR JOSHI
11	11/2023 LAA/1/2023	JUGAL KISHORE PRADHAN-MP	SUSHANTA KUMAR JOSHI
12	12/2023 LAA/2/2023	NANDA KISHORE RANA-MP	SUSHANTA KUMAR JOSHI
13	13/2023 LAA/2/2023	NANDA KISHORE RANA-MP	SUSHANTA KUMAR JOSHI
14	13/2023 RPFAM/10/2023	SUNIL BEHERA-MP	AMIT KUMAR NATH
15	13/2023 CRLMP/2/2023	ASHOK KUMAR MOHANTY-MP	
16	14/2023 RPFAM/11/2023	PRADEEP KUMAR MOHANTY @ BULU-MP	DEBASNAN DAS
17	14/2023 LAA/3/2023	TRINATH PRASAD SAHU-MP	SUSHANTA KUMAR JOSHI
18	14/2023 MATA/22/2017	JOHNSON NAYAK-MP	M/S.PRAFULLA KU.RATH
19	14/2023 CRLMP/6/2023	HARIHAR MISHRA-MP	BANSHIDHAR BAUG
20	15/2023 LAA/4/2023	DHANESWAR SAHOO-MP	SUSHANTA KUMAR JOSHI
21	16/2023 LAA/3/2023	TRINATH PRASAD SAHU-MP	SUSHANTA KUMAR JOSHI
22	17/2023 LAA/4/2023	DHANESWAR SAHOO-MP	SUSHANTA KUMAR JOSHI
23	24/2023 CRLREV/631/2022	TULSIRAM MAJHI-MP	PRASANTA KUMAR ROUTRAY
24	25/2023 CRLREV/631/2022	TULSIRAM MAJHI-MP	PRASANTA KUMAR ROUTRAY
25	29/2023 FAO/18/2023	GANDAGOL KAIBARTA-MP	ADV.
26	30/2023	MD.SANGIR-MP	SAMBIT DAS

27	FAO/19/2023 31/2023	KABITA KUMARI DASH-MP	SAMBIT DAS
28	FAO/20/2023 32/2023	PADMA NAIK-MP	SAMBIT DAS
29	FAO/21/2023 33/2023	BISHWARANI DEBBARMA-MP	SAMBIT DAS
30	FAO/22/2023 34/2023	SUSHILA KHARIYA-MP	SAMBIT DAS
31	FAO/23/2023 35/2023	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
32	RSA/219/2016 35/2023	MAMATA BISHWAS-MP	SAMBIT DAS
33	FAO/24/2023 36/2023	D.M.,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
34	FAO/383/2022 36/2023	SUBAS RANJAN DAS-MP	M/S.RAMAKANT MOHANTY
35	RSA/220/2016 37/2023	D.M.,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
36	FAO/383/2022 37/2023	MD.YUNUS-MP	M/S.SOUMYA MISHRA
37	RSA/412/2017 38/2023	BRAJESH AGRAWAL-MP	ALOK KUMAR PANDA
38	CMP/433/2020 38/2023	MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
39	FAO/522/2022 38/2023	MD.MUSTAQUE AHMED-MP	M/S.SOUMYA MISHRA
40	RSA/416/2017 39/2023	MD.YUSUF-MP	M/S.SOUMYA MISHRA
41	RSA/417/2017 39/2023	MANAGER LEGAL, M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
42	FAO/522/2022 39/2023	AKSHYA KUMAR GHOSAL-MP	AMIT PRASAD BOSE
43	CMP/40/2023 40/2023	LAXMI MOHARANA-MP	BIBEKANANDA BHUYAN
44	RSA/147/2022 40/2023	THE MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
45	FAO/462/2022 41/2023	THE MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
46	FAO/462/2022 51/2023	SABITA BARAL-MP	KAPILA CHARAN NAYAK
47	MACA/20/2023 52/2023	MANAGER, LEGAL (T.P. CLAIM), CHOLAMANDALAM, M/S. SBI CO LTD.-MP	ADAM ALI KHAN
48	MACA/26/2023 53/2023	DIVL. MANAGER, FUTURE GENERAL INDIA INSURANCE CO. LTD.-MP	ADAM ALI KHAN
49	MACA/774/2022 63/2023	PABITRA MOHAN PRADHAN-MP	S.S.RAY 2
50	BLAPL/9004/2022 64/2023	ACHUTA DALEI-MP	AMITAV TRIPATHY
51	BLAPL/4555/2022 65/2023	SEEMANCHAL @ SIMANCHALA KUTRUKA-MP	DIPTI RANJAN BHOKTA
52	BLAPL/3790/2021 66/2023	PRAHALLAD MAJHI @ SAHU-MP	SAMARENDRA MOHANTY
53	BLAPL/105/2023 67/2023	SHANKAR @ SHANKARSHAN NAYAK-MP	AMLAN SHAKTI PAUL
54	BLAPL/7214/2022 68/2023	BAPI @ MAHENDRA BEHERA-MP	AKSHAYA KUMAR SAHOO
55	BLAPL/6908/2022 69/2023	SRIDHAR PATRA-MP	TANMAYA KUMAR MOHANTY
56	BLAPL/8340/2022 70/2023	BHIMA KHILLA @ BHIMO KHILLO-MP	ANANTA NARAYAN PATTANAYAK
57	BLAPL/13011/2022 71/2023	ALOK @ ALEKJANDAR DIGAL-MP	JULU KHANSAMA
	BLAPL/466/2023		

58	72/2023 BLAPL/1621/2022	DURJODHAN SAHU-MP	MANAS CHAND
59	99/2023 WA/37/2023	SUJATA MOHANTY-MP	GYANA RANJAN SETHI
60	100/2023 WA/38/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
61	101/2023 CRLA/47/2023	MUNA @ SIBARAM SAHU-MP	SUPRIYO RANJAN MAHAPATRA
62	101/2023 WA/38/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
63	102/2023 WA/38/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
64	102/2023 CRLA/47/2023	MUNA @ SIBARAM SAHU-MP	SUPRIYO RANJAN MAHAPATRA
65	103/2023 CRLA/47/2023	MUNA @ SIBARAM SAHU-MP	SUPRIYO RANJAN MAHAPATRA
66	103/2023 WA/39/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
67	104/2023 CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATH-MP	
68	104/2023 WA/39/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
69	105/2023 CRLA/45/2023	SULABHA@PRADEEP KU.MALLICK-MP	PRATIK NAYAK
70	105/2023 WA/39/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
71	106/2023 CRLA/45/2023	SULABHA@PRADEEP KU.MALLICK-MP	PRATIK NAYAK
72	106/2023 WA/40/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
73	107/2023 WA/40/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
74	107/2023 CRLA/131/2017	SUDAM PUJHARI-MP	M/S.SK.ZAFARULLA
75	108/2023 WA/40/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
76	109/2023 WA/41/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
77	110/2023 WA/41/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
78	111/2023 WA/41/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
79	112/2023 WA/42/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
80	113/2023 WA/42/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
81	114/2023 WA/42/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
82	115/2023 WA/43/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
83	116/2023 WA/43/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
84	117/2023 WA/43/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
85	118/2023 ABLAPL/14473/2021	DEBENDRA KANTA-MP	
86	119/2023 ABLAPL/14601/2022	A. SIMANCHALA PRADHAN-MP	
87	120/2023 ABLAPL/15849/2022	BUBHUTI DAS @ BIBHUTI BHUSAN DAS-MP	
88	121/2023 ABLAPL/10635/2022	BIKAS BARISAL @ BARIMAL-MP	SURYA NARAYAN MISHRA
89	122/2023	LALIT MOHAN MISHRA-MP	

90	ABLAPL/9245/2022 123/2023	DR. PRATAP PANDA-MP	
91	ABLAPL/10782/2022 124/2023	SK. NAZAR-MP	
92	ABLAPL/13621/2022 125/2023	PINTU @ SUBHRANSU BEHERA-MP	
93	ABLAPL/15975/2022 126/2023	PRAVATI PANI-MP	
94	ABLAPL/15397/2022 127/2023	MILU @ SARADA PRASAD NAYAK-MP	RAVI SHANKAR SAMAL
95	ABLAPL/1676/2022 128/2023	PUSPANJALI SWAIN-MP	
96	ABLAPL/14610/2022 129/2023	LULU PAIKARAY-MP	RAJENDRA NARAYAN ROUT
97	ABLAPL/14071/2022 130/2023	PRASANT SETHI @ PRASANTA-MP	
98	ABLAPL/14690/2022 131/2023	DEBADATTA KANHAR-MP	
99	ABLAPL/15375/2022 132/2023	MANAS RANJAN PRADHAN-MP	
100	ABLAPL/17407/2019 161/2023	DEBASIS KUNDU@TUTU-MP	M/S.PRATAP CHANDRA MISHRA
101	CRLMC/2353/2019 162/2023	BIPIN SAMAL-MP	AJIT KUMAR RAUT
102	CRLMC/212/2023 163/2023	BASANTI DEBI-MP	HEMANT KUMAR MUND
103	CRLMC/213/2023 164/2023	NARESH KUMAR JENA-MP	KRUSHNA CHANDRA DASH
104	CRLMC/216/2023 165/2023	GHENU DURIA-MP	PRASANTA KUMAR NANDA
105	CRLMC/217/2023 166/2023	JALADHAR TAKRI-MP	PRASANTA KUMAR NANDA
106	CRLMC/218/2023 167/2023	SAKTIKANTA CHHOTRAY@CHOTARAY-MP	BHABANI SHANKAR DASPARIDA
107	CRLMC/3039/2022 168/2023	SAKTIKANTA CHHOTRAY@CHOTARAY-MP	BHABANI SHANKAR DASPARIDA
108	CRLMC/3039/2022 169/2023	PRAFULLA KUMAR ROUT-MP	SAMIR KUMAR MISHRA
109	CRLMC/219/2023 170/2023	KARUNAKAR MAHALA-MP	SOUMYA RANJAN DAS
110	CRLMC/3961/2022 171/2023	AJAYA KUMAR SAHOO-MP	RABINARAYAN BEHERA
111	CRLMC/271/2022 537/2023	BIKRAMJIT SAHOO-MP	DEEPAK KUMAR PANI
112	WP(C)/1071/2023 538/2023	SHAKTI PRASAD MISHRA-MP	SIDHESWAR MALLIK
113	WP(C)/29894/2022 539/2023	DR.RAJAT RANJAN SADUAL-MP	NIRANJAN SINGH (1)
114	WP(C)/14233/2021 540/2023	HABIB SULEMAN and CO.-MP	M/S.S.D.DAS
115	WP(C)/15762/2010 541/2023	M. MOHAN REDDY-MP	DHANANJAYA MUND
116	WP(C)/1080/2023 542/2023	SADHU SARAN GUPTA-MP	BIRAJA PRASANNA DAS
117	WP(C)/1081/2023 543/2023	LALIT MOHAN BAG-MP	ANJAN KUMAR BISWAL
118	WP(C)/9512/2021 544/2023	NIRANJAN DALEI-MP	PRAFULLA KUMAR RATH
119	WP(C)/1086/2023 545/2023	RABINDRA KUMAR MALLICK-MP	RAJIB RATH
120	WP(C)/1088/2023 546/2023	SAROJ KU.MOHAPATRA-MP	M/S.B.S.PANIGRAHI
	WP(C)/16362/2018		

121	547/2023 WP(C)/1092/2023	RAGHUNATH BEHERA-MP	DAYANIDHI MISHRA
122	548/2023 WP(C)/22681/2014	MANOJ KU.PATI-MP	IN PERSON, M/S.ALOK KU.MOHAPATRA, S.N.PATTNA
123	549/2023 WP(C)/22681/2014	MANOJ KU.PATI-MP	IN PERSON, M/S.ALOK KU.MOHAPATRA, S.N.PATTNA
124	550/2023 WP(C)/36670/2022	SRIKANTA KUMAR DASH-MP	PRAFULLA KUMAR RATH
125	551/2023 WP(C)/1099/2023	BINA BEHERA-MP	PRABHU PADARABINDA PARIDA
126	552/2023 WP(C)/1098/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
127	553/2023 WP(C)/4612/2022	SK.BABULU-MP	
128	554/2023 WP(C)/1100/2023	NIRMALA BEHERA-MP	ADWITIYA SATPATHY
129	555/2023 WP(C)/1101/2023	SANTOSH PRADHAN-MP	RAJIB RATH
130	556/2023 WP(C)/1105/2023	SOMANATH SAMANTARAY-MP	PRAKASH CHANDRA DASH
131	557/2023 WP(C)/1106/2023	BASANTA KUMARI NAYAK-MP	RUDRA PRASAD KAR
132	558/2023 WP(C)/15993/2009	LAXMIDHAR NAIK-MP	
133	559/2023 WP(C)/15993/2009	LAXMIDHAR NAIK-MP	
134	560/2023 WP(C)/15993/2009	LAXMIDHAR NAIK-MP	
135	561/2023 WP(C)/15993/2009	LAXMIDHAR NAIK-MP	
136	562/2023 WP(C)/1113/2023	LOKESH MOHAPATRA-MP	DHANANJAYA NAYAK
137	563/2023 WP(C)/1118/2023	ANANTA KISHORE CHANDRA BEHERA-MP	BIBEKANANDA BHUYAN
138	564/2023 WP(C)/1119/2023	RAJESH KUMAR BEHERA-MP	BIBEKANANDA BHUYAN
139	565/2023 WP(C)/1109/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
140	566/2023 WP(C)/1120/2023	DOLANIDHI BEHERA-MP	BIBEKANANDA BHUYAN
141	567/2023 WP(C)/17959/2022	DR. NRUSINGHA CHARAN SARANGI-MP	RAMAKANTA SARANGI
142	568/2023 WP(C)/1121/2023	TILOTAMA BEHERA-MP	BIBEKANANDA BHUYAN
143	569/2023 WP(C)/19763/2017	SRIDHAR KU.DALAI-MP	M/S.SUBAS CH.ACHARYA,MR.BUDHADEV ROURAY
144	570/2023 WP(C)/29098/2019	SUNIL KUMAR DASH-MP	M/S.SANTANU KUMAR SARANGI
145	571/2023 WP(C)/35867/2022	SUKANTA KUMAR SAMANTARAY-MP	SANTOSH KUMAR SAMANTARAY
146	572/2023 WP(C)/35867/2022	SUKANTA KUMAR SAMANTARAY-MP	SANTOSH KUMAR SAMANTARAY
147	573/2023 WP(C)/1131/2023	DEBAJANI ROURAY-MP	RAJEET ROY
148	574/2023 WP(C)/1132/2023	PINKY PRADHAN-MP	BIBEKANANDA BHUYAN
149	575/2023 WP(C)/1133/2023	RATIKANTA BHOI-MP	BISWAJIT NAYAK
150	576/2023 WP(C)/1134/2023	PRAMOD KUMAR SETHI-MP	SUBHASHIS MISHRA
151	577/2023 WP(C)/1135/2023	ASHOK DAS-MP	SUBHASHIS MISHRA
152	578/2023	BANITA SWAIN-MP	SAROJANANDA MISHRA

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WP(C)/1142/2023
579/2023
WP(C)/1148/2023

REDDI SUNDAR MANIKYAM-MP

SANTOSH KUMAR NANDA